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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.140/2003 in O.A.NO.2437/2002

Wednesday, this the 23rd day of April, 2003

Hon'ble Shri Justice V.S.Aggarwal, Chairman
Hon'be Shri Govindan S. Tampi, Member (A)

K.L.Sharma s/o Late Shri N.Mal
r/o T-147, Indra Colony, Narela,
Delhi.
(retired on 31.12.2001 as Welfare Officer from
the Deptt. of Social Welfare, Govt. of NCT of Delhi)
..Applicant

(By Advocate: Shri G.S.Gupta)

Versus

1. Chief Secretary (Ms. Shailja Chandra)
Govt. of NCT of Delhi
Delhi Admn. New Secretariat Building
IP Estate, New Dehi-2
2. The Secretary (Smt. Neeru Nanda)
Deptt. of Social Welfare, Govt. of
NCT of Delhi, Delhi Admn. New Secretariat
Building, IP Estate, New Delhi-2
3. The Director (Sh. U.K.Worah)
Deptt. of Social Welfare, Govt. of NCT
of Delhi, 1, Canning Lane,
Kasturba Gandhi Marg, New Delhi-1
..Respondents

O R D E R (ORAL)

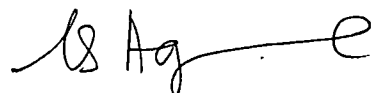
Shri Justice V.S.Aggarwal:

Learned counsel for applicant does not press the present Contempt Petition and states that he would file a fresh Original Application to challenge the order that has been passed.

2. Allowed as prayed. Subject to aforesaid, CP is dismissed as withdrawn.

(Govindan S. Tampi)
Member (A)

sunil



(V.S.Aggarwal)
Chairman